

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 28-06-2024
THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : MA/1422/2019
APPLICATION NUMBER : CP(IB)/977(CHE)/2018
NAME OF THE APPLICANT : J Karthiga (RP) M/s. Solidare India Ltd
NAME OF THE RESPONDENT(S) : Indian Bank & Anr
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Due to technical difficulties, list the application for hearing on **08.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk